

आयकर अपीलीय अधिकरण “बी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं. ITA No.986/Chny/2023
(निर्धारण वर्ष / Assessment Year: 2017-18)

M/s. Arulmigu Ekambaranathar Temple T.S. No.2796, Ekambaranathar Sannadhi Street, Kanchipuram-631 502.	बनम/ Vs.	ITO Exemption Ward-2, Chennai.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. AAETA-9540-R		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकी ओरसे/ Appellant by	:	Shri T.Vasudevan (Advocate) -Ld. AR
प्रत्यर्थीकी ओरसे/ Respondent by	:	Shri D.Hema Bhupal (JCIT)-Ld. Sr. DR

सुनवाईकी तारीख/ Date of Hearing	:	28-11-2023
घोषणाकी तारीख / Date of Pronouncement	:	28-11-2023

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. The Ld. AR, appearing for assessee, at the outset, submitted that the aforesaid appeal by assessee has been rendered infructuous since required relief has already been granted in an application filed by the assessee u/s 119(2)(b) of the Act. A copy of the same has been placed on record.
2. Concurring with the same, the appeal stand dismissed as infructuous.

Order pronounced on 28th November, 2023.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / **VICE PRESIDENT**

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated :28-11-2023
DS

आदेशकीप्रतिलिपि ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्था/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF